

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Two Day Orientation Programme on Implementation of Juvenile Justice Act, 2015 scheduled to be held on 12th and 13th Oct, 2019 at Convention Centre, Canal Road, Jammu.

O R D E R

No: 898 Dated: 09/10/2019

Principal Magistrates of Juvenile Justice Boards of Jammu province (i.e. Kathua, Jammu, Samba, Udhampur, Reasi, Rajouri, Poonch, Doda, Ramban and Kishtwar) are hereby nominated for attending "**Two Day Orientation Programme on Implementation of Juvenile Justice Act, 2015**" scheduled to be held on 12th and 13th of October, 2019 at Convention Centre, Cananal Road, Jammu) at 8.30 am sharp.

Further, Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar (Member Secretary, Juvenile Justice Committee, High Court of J&K) is permitted to leave the station w.e.f. 9th October, 2019 to 13th of October, 2019 for making necessary preparations/arrangements for the said programme. Additional District & Sessions Judge, Srinagar shall attend the routine work of the Principal District & Sessions Judge, Srinagar during the said period.

By Order.

(Sanjay Dhar)
Registrar General

No: 18199-227/GS Dated: 09/10/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____ for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar (Member Secretary, Juvenile Justice Committee, High Court of J&K) for information and n/a.
5. Principal District & Sessions Judge _____ for information and n/a.
6. Additional Distt. & Sessions Judge, Srinagar for information and n/a.
7. CPC(e-Court) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General